

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-104
IB-707/ND/2020

IN THE MATTER OF:

Ashoka Creations Ltd.

Vs

Lykos Inida Pvt. Ltd.

....Applicant

....Respondent

SECTION

U/s 9 IBC code 2016

Order delivered on 13.03.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Charu

For the Respondent : Adv. K Dutta, Adv. Anjali Anchayil, Adv. Rahul

ORDER

Mr. K Dutta, appeared on behalf of Corporate Debtor and Ms. Charu appeared on behalf of the Petitioner.

After some arguments, Ld. Counsel for petitioner seeks time to convince us on the point of limitation. List the case on **30.03.2020**.

5/1-

(K.K. VOHRA)
MEMBER (T)

5/1-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

(Khushboo)